

F. No. J-11017/26/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

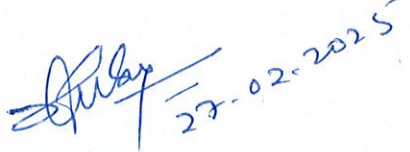
Shastri Bhawan, New Delhi,
Dated the 27th February, 2025

ORDER

The President is pleased to accept the resignation of Shri Dev Prakash Bhardwaj, Senior Panel Counsel for High Court of Delhi, with effect from 17.02.2025.


2. Consequently, the name of Shri Dev Prakash Bhardwaj, Advocate, appearing at the serial number '5' in the List 'B' under Senior Panel counsel of this Department's Order No. J-11017/3/2022-Judicial dated 21.02.2022 read along with Order No. J11017/5/2025 -Judicial (1) dated 10.02.2025, stands omitted.

3. Hindi version of this order will follow.


(Jay Prakash Dubey)
Dy. Legal Advisor

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. PPS to Ld. Attorney General of India/PS to Ld. Solicitor General of India.
4. The Registrar, High Court of Delhi.
5. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office copies.


(Shweta Kamboj)
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